

STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY OF CASES IN RESPECT TO OFFENCES UNDER PREVENTION OF CORRUPTION ACT, 1988 IN THE SUBORDINATE COURTS OF SIKKIM FOR THE QUARTER ENDING SEPTEMBER, 2023

SL. NO.	NAME OF THE COURT	OPENING BALANCE AS ON 01.04.2023	INSTITUTION FROM 01.04.2023 TO 30.06.2023	DISPOSAL FROM 01.04.2023 TO 30.06.2023	PENDENCY AT THE END OF 30.06.2023
1	Special Judge, Prevention of Corruption Act, Gangtok	07	00	02	05
2	Special Judge, Prevention of Corruption Act, Gyalshing	00	00	00	00
3	Special Judge, Prevention of Corruption Act, at Mangan	00	01	00	01
4	Special Judge, Prevention of Corruption Act, at Namchi	00	00	00	00
5	Special Judge, Prevention of Corruption Act, at Pakyong	00	00	00	00
6	Special Judge, Prevention of Corruption Act, at Soreng	00	00	00	00
7	Special Judge, Prevention of Corruption Act, (Spl. Div.-I) at Gangtok	00	00	00	00
	Total	07	01	02	06